

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1228
ANSWERED ON 27TH JULY 2023**

HIGHWAY CONSTRUCTION

1228.PROF. RITA BAHUGUNA JOSHI:

SHRI UNMESH BHAIYYASAHEB PATIL:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

DR. HEENA VIJAYKUMAR GAVIT:

DR. KRISHNA PAL SINGH YADAV:

DR. SHRIKANT EKNATH SHINDE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to maintain the pace of highway development and construction of highways in the current financial year and if so, the details thereof;**
- (b) whether the Government has been working on a plan for raising funds other than the way of Infrastructure Investment Trust and private sector is also likely to be included and if so, the details thereof;**
- (c) whether the Government has data on the construction and award of highway projects for 2023-24 and if so, the details thereof particularly in Uttar Pradesh, Madhya Pradesh and Maharashtra;**
- (d) whether the Government has decided to formulate guidelines for signage and road markings to deal with blatant violations of lane driving on the Greenfield Highways Corridors and if so, the detail thereof; and**
- (e) whether the Government is following the globally best practice for signage and road markings and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Yes Sir. The Ministry has set a construction target of 13,814 km during the current financial year for the development of National Highways.

(b) The Ministry raises funds for NHAI by Asset Monetization through TOT, InvIT and Securitization through SPV Model (like that for Delhi Mumbai Expressway).

i. TOT Model- Under this model, right of collection of user fee are assigned to a Concessionaire selected through a bidding process for a specified period of 15-30 years against upfront payment of a lump-sum amount quoted by the Concessionaire. During the concession period, the responsibility for operations and maintenance of the road assets rests with the Concessionaire.

ii. InvIT Model- NHAI has set up an InvIT under the SEBI InvIT Regulations, 2014, in which NHAI has 16% stake apart from main investors (CPPIB, OTPP etc.). InvIT is a pooled investment vehicle that issues units to investors, and has three entities for management of the Trust – Trustee, Investment Manager and Project Manager. The three entities have defined roles and responsibilities under the SEBI Regulations.

iii. Securitization through SPV Model- A SPV (100% owned by NHAI) has been created for financing the Delhi Mumbai Expressway by bundling road assets under consideration and securitizing the future user fee from the road assets.

NHAI has been a pioneer in Asset Monetization and its half a decade old programme has witnessed generation of more than Rs. 70,000 crore.

(c) The Ministry executes projects through various implementing agencies like NHAI, NHIDCL, State/UT PWDs, BRO, etc. During the current financial year, as on 30th June, 2023, implementing agencies have reported 611 km of award and 2,250 km of construction across the country including the states of Uttar Pradesh, Maharashtra & Madhya Pradesh.

(d) & (e) The Ministry has recently issued guidelines for signages on Expressway & NHs by incorporating best practices and international standards to offer improved visibility and intuitive guidance to the drivers. These guidelines have been designed to offer drivers clear and concise guidance, warnings, notices and regulatory information facilitating for seamless and safe journey on roads.
